

(9) A copy each of the following Notifications under sub-section (4) of section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956 :—

(i) The Punjab Suppression of the Immoral Traffic in Women and Girls (Chandigarh First Amendment) Rules, 1980 (Hindi % version) Published in Notification No. F. 11/6/95/SW2/80/300 in Chandigarh Administration Gazette dated the 16th June, 1981.

(ii) The Suppression of Immoral Traffic in Women and Girls (Chandigarh) Rules, 1981 (Hindi and English versions) published in Notification No. F. 11/6/95/SW2/81/8014 in Chandigarh Administration Gazette dated the 1st July, 1981.

(10) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the Rules mentioned at (9) (i) above along with English version earlier.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at 9 (ii) above.

[Placed in Library see No. LT 2748/81]

(12) A copy of the Auroville International Advisory Council Rules, 1981 (Hindi and English versions) published in Notification No. G. S. R. 675 in Gazette of India dated the 18th July, 1981, under sub-section (3) of section 17 of the Auroville (Emergency Provisions) Act, 1980.

[Placed in Library see No. LT-2749/81]

ANNUAL REPORT OF THE ALL INDIA  
INSTITUTE OF MEDICAL SCIENCES  
NEW DELHI FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the table a copy of the Annual Report (Hindi and English versions) for the All India Institute of Medical Sciences, New Delhi, for the year 1979-80, under section 19 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library, see No. LT-2750/81.]

REVIEW ON AND ANNUAL REPORT OF  
INDIAN ROAD CONSTRUCTION, CORPORA-  
TION LTD. NEW DELHI FOR 1979-80 ETC.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEER-  
ENDRA PATIL) : Sir, on behalf of SHRI BUTA SINGH, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library see No. LT-2751/81]